

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The scheme for construction of Amarpur-Udaipur Road was transferred to the Territorial Council in July, 1958. As a result, however, of the discussion with the Territorial Council's representatives on the Third Five Year Plan and in consultation with the Council, the construction of the road has been taken over by the Administration with a view to ensuring speedy execution of the scheme.

Tripura Territorial Council

2061. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether Tripura Territorial Council has adopted any resolution for the transfer of additional subjects to Tripura Territorial Council;

(b) if so, the content of that resolution; and

(c) the decision, if any, taken by the Central Government on this resolution?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes.

(b) The Territorial Council of Tripura has expressed the view that the provisions of the Territorial Council Act fall short of the hopes and aspirations of the people and that the Government should declare "all the remaining matters of the Administration of Tripura to be fit and proper matters to be taken under the control and administration of the Council."

(c) The question whether any changes or adjustments are necessary in the existing administrative set-up of the Union Territories is under consideration.

Gambling in Delhi

2062. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons arrested for gambling in Delhi during

the second half of the year 1960 so far; and

(b) the number out of them convicted so far?

The Minister of Home Affairs (Shri G. B. Pant): (a) 1677 (from 1st July, 1960 to 30th November, 1960).

(b) 1494.

Banaras Hindu University

2063. Shri D. C. Sharma: Will the Minister of Education be pleased to state the total amount of loan or grant paid by the University Grants Commission to the Banaras Hindu University for the construction of hostels during 1959-60?

The Minister of Education (Dr. K. L. Shrimali): An 'on account' grant of Rs. 1,00,000 was paid by the University Grants Commission to the Banaras Hindu University during 1959-60 towards the construction of hostels.

Abduction Cases in Delhi

2064. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the number of reported abduction cases of unmarried girls in Delhi during the period 1st July to 30th November, 1960 as compared to the figure for the corresponding period in the year 1959?

The Minister of Home Affairs (Shri G. B. Pant): Two such cases were reported during the period 1st July 1960 to 30th November, 1960, as against one case during the corresponding period of 1959.

Estate Duty

2065. Shri D. C. Sharma: Will the Minister of Finance be pleased to state the total amount collected as Estate Duty in Uttar Pradesh during the year 1958-59?

The Minister of Finance (Shri Morarji Desai): Rs. 10,07,000.